

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 201

CP.(CAA)/20(ND)/2023

IN THE MATTER OF:

M/s. Harita Fehrer Ltd. Minda Storage Batteries Pvt Ltd. And Uno Minda Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 10.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P. Nagesh Sr. Adv, Mr. Naresh Kr.
Mr. Rupesh Aggarwal, Company Secretary,
Mr. Aakarshit Jai, Company Secretary.

For the Respondent :

For the OL : Ms. Hemlata Rawat Counsel

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **11.05.2023.**

Sd/-
(Court Officer)